

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.08.2026

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5408 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Ashish Kaushik & Anr. Vs. Supertech Orb Project Pvt. Ltd. Through Its Resolution Professional	Aditya Kumar Yadav
2.	I.A. No. 5409 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Khushbu Fonseca & Anr Vs. Chaya Gupta & Anr	Anshuman Singh
3.	I.A. No. 5428 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Golden Years Properties Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Niharika Sharma
4.	I.A. No. 5438 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Empire Housing Projects Private Limited Vs. Ninaniya Estates Limited	Aditya Gauri
5.	I.A. No. 5463 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Irshad A. Khan & Ors. Homebuyers Nobility Estates Private Limited (NEPL) Vs. Hitesh Goel & Anr.	Siddharth Praveen Acharya
6.	I.A. No. 5464 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Rajan Kumar & Anr. Vs. Subodh Kumar Aggarwal & Anr.	Manish Vashishtha
7.	I.A. No. 5465 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Jatin Arvind Mehta & Anr. Vs. CS Vaishali Arun Patrikar & Anr.	Kush Chaturvedi

8.	I.A. No. 5475 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Parth Yogesh Gandhi Vs. JRG Engineering Polymers Private Limited & Anr.	Rajat Chaudhary
9.	I.A. No. 5484 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Indusind Bank Limited Vs. Yes Bank Limited & Anr.	Usha Singh

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Assistant Registrar